## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 5302 TO BE ANSWERED ON APRIL 03, 2025

#### **CITIES AND TOWNS COVERED UNDER AMRUT IN TAMILNADU**

NO. 5302. SHRI SELVAM G: SHRI NAVASKANI K: SHRI C N ANNADURAI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total number of cities and towns in Tamil Nadu covered under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT);
- (b) the details of the projects approved, completed and pending under AMRUT in Tamil Nadu;
- (c) the measures taken/being taken by the Government to expedite the completion of pending projects under AMRUT;
- (d) the details of impact of AMRUT in improving water supply and sanitation infrastructure in Tamil Nadu;
- (e) the number of households received new water and sewerage connections under AMRUT in Tamil Nadu;
- (f) the steps taken/being taken by the Government to improve the quality and sustainability of urban water supply under the scheme;
- (g) the details of the initiatives taken to promote urban greenery and develop open spaces under AMRUT in Tamil Nadu; and
- (h) the total number of parks and green spaces developed under AMRUT in Tamil Nadu along with the efforts made to ensure their proper maintenance?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (h): Water is a State subject and management of water is the responsibility of the State Government. Government of India supplements the efforts of the States through schematic interventions/advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country with a focus on development of basic infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. 28 cities/ towns of the State of Tamil Nadu are covered under AMRUT.

As reported by the State of Tamil Nadu on AMRUT portal, 445 projects have been taken up in the State under AMRUT and an amount of ₹13,339 crore has been sanctioned for these projects, which includes Central Assistance (CA) of ₹4,756.68 crore. Out of these projects, 433 projects worth ₹7,810.68 crore have been completed, and 12 Projects worth ₹5,528.75 crores are at implementation stage. Total works worth ₹12,637.60 crore have been physically completed.

Under AMRUT, the State of Tamil Nadu has grounded 18 water supply projects worth ₹7,436.02 crore and 18 sewerage/septage management projects worth ₹5,670.8 crore. Under AMRUT Mission and in convergence, 729.4 Million Litre per Day (MLD) Water treatment plant capacity and 289.97 MLD sewage treatment plant capacity have been developed; 16.07 lakh water tap connections (new/ serviced) and 25.20 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) have been provided.

Under AMRUT, 409 green spaces and park projects worth ₹232.61 crore have been taken up by the State of Tamil Nadu, which have been completed. 337.66 acres of green space area have been developed through these projects.

AMRUT Mitra initiative has been launched under AMRUT 2.0 to actively involve women Self Help Groups (SHG) in water demand management, water quality testing and other water sectoral projects, which include maintenance of parks and green spaces. So far, 99 projects worth  $\ref{eq}$  9.27 Crore has ben approved in the state of Tamil Nadu under AMRUT Mitra.

AMRUT guidelines have provision for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ Union Territory level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ Union Territories (UTs), there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs. There is a dedicated AMRUT online portal for tracking the progress and monitoring of projects.

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